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की यात्रा परिवार से प्रारंभ होकर राष्ट्रीय सेवक संघ के दि्वतीय सरसंघचालक पूजनीय श्री माधवराव सदािशवराव गोलवलकर और भारत रत्न डॉ. भीमराव अंबेडकर के सािनध्य में प्रारंभ हुई। वे दो बार राज्य सभा सदस्य तथा उपसभापित पैनल के सदस्य रहे। महान भाषािवद् 35 हिंदी, 10 अंग्रेजी, 3 मराठी इत्यादि पुस्तकों के लेखक, भारतीय मजदूर संघ के साथ ही भारतीय किसान संघ, अखिल भारतीय विद्यार्थी परिषद, सर्वपंथ समादर मंच, समरसता मंच, ग्राहक पंचायत, पर्यावरण मंच सहित प्राय: 50 संगठन-संस्थाओं के संस्थापक, संरक्षक व मार्गदर्शक रहे।

राष्ट्रीय स्वयंसेवक संघ के संस्थापक पूजनीय केशवराव बलिराम हेडगेवार की भावना "तेरा वैभव अमर रहे मां, हम दिन चार रहे ना रहें।" से प्रेरित रहे।

इस अनासकत कर्मयोगी, इस दिव्य आत्मा ने पुणे में 14 अक्टूबर, 2004 को 84 वर्ष की आयु में शरीर को मुक्त कर दिया।

मेरा केंद्र सरकार से आग्रह है श्रद्धेय दत्तोपंत ठेंगड़ी जी के इस जन्म शताब्दी वर्ष को सांस्कृतिक अधिष्ठान की स्थापनार्थ अत्यंत गौरव गरिमा के साथ आयोजित करें।

> "यद्यदाचरित श्रेष्ठस्तत्तदेवेतरो जनः । स यत्प्रमाणं कुरुते लोकस्तदनुवर्तते?"

डा. सोनल मानसिंह (नाम निर्देशित): महोदय, मैं माननीय सदस्य द्वारा उठाए गए विषय के साथ स्वयं को संबद्ध करती हूं।

श्री नारायण लाल पंचारिया (राजस्थान): महोदय, मैं भी माननीय सदस्य द्वारा उठाए गए विषय के साथ स्वयं को संबद्ध करता हूं।

श्री लाल सिंह वड़ोदिया (गुजरात): महोदय, मैं भी माननीय सदस्य द्वारा उठाए गए विषय के साथ स्वयं को संबद्ध करता हूं।

MR. CHAIRMAN: Shri V. Vijayasai Reddy, not present; Prof. Rajeev Gowda, not present. ...(*Interruptions*)... Whoever has raised their hands for association, please send the slip. Shri A.K. Selvaraj.

Demand for financial sanction for interlinking Godavari-Cauvery rivers

SHRI A.K. SELVARAJ (Tamil Nadu): Hon. Chairman, Sir, Tamil Nadu is one of the most productive States in the country contributing substantially to the Central Exchequer. But, unfortunately, still a water-deficit State with the annual per capita availability of water being 860 cubic meters only, as against the national average of 1,869 cubic meters.

[Shri A.K. Selvaraj]

Tamil Nadu has made tremendous efforts in this regard and tapped almost all of its surface water resources. The groundwater resources are also fast depleting, and, in some areas, the groundwater is not available even at 1,000 feet. Now Tamil Nadu has to look for sources beyond its frontiers to meet the needs of its growing population. Therefore, there is an urgent need to find alternate sources to meet the water needs of Tamil Nadu. The only solution to the water-starved Tamil Nadu is to transfer water from Godavari to Cauvery.

Tamil Nadu has addressed the National Water Development Agency on 4.9.2019 to divert 200 TMC ft. of water at the Tamil Nadu border to meet the growing drinking water needs of Tamil Nadu and to stabilize the area under irrigation by linking Godavari-Cauvery. Further, Tamil Nadu has requested to rework the alignment at a higher contour so that the link which is proposed to terminate in Cauvery at Grand Anicut point can be revised as Godavari-Cauvery at Kattalai link point.

I urge the Union Government to take necessary steps to provide 200 TMC ft. of water from Godavari by coordinating with the riparian States of Godavari and to finalize the preparation of Detailed Project Report of Godavari-Cauvery at Kattalai link point and financial sanction may be accorded quickly so that the water needs of Tamil Nadu are fulfilled. Thank you.

MATTERS RAISED WITH PERMISSION - Contd.

Non-payment of wages to the casual contract labourers of BSNL, Kerala

SHRI K.K. RAGESH (Kerala): Hon. Chairman, Sir, the casual contract labourers of BSNL have not been paid wages for the last ten months. Last month, in Kerala, two workers committed suicide due to non-payment of wages. One Ramakrishnan, an employee working as a sweeper in BSNL, after completing all his work, committed suicide inside the office as he had not been paid wages for the last ten months by BSNL. Not just in Kerala, but throughout the country, casual contract labourers in BSNL have committed suicide. Ten such workers have already committed suicide in our country. I would request the Government to listen to the agony of casual contract labourers, because yesterday the hon. Minister while responding to the issue said that it was due to the contractors. In fact, BSNL did not pay the contractors and that is